1	2	3
State Bank of Bikaner and Jaipur	30,088	490
State Bank of Hyderabad	43,938	486
State Bank of India	463,006	15,105
State Bank of Indore	21,747	301
State Bank of Mysore	25,870	368
State Bank of Patiala	43,961	574
State Bank of Saurashtra	0	0
State Bank of Travancore	32,972	549
TOTAL	2,103,763	44,039

*Data Sourced from Off Site returns submitted by banks and covers only domestic operations.

Recapitalisation of public sector banks

1256. SHRIMATI SHOBHANA BHARTIA:
SHRI R.C. SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has recently decided to extend USD 4.3 billion loan to India for some projects including recapitalisation of public sector banks;

(b) if so, the details thereof and the details of projects in which such investments are to be made;

(c) the terms and conditions under which such loans has been extended by World Bank and the manner in which it will be repaid; and

(d) to what extent the projects in which such an investment will be made are likely to be affected?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The information is being collected and will be laid on the Table of the House to the extent available.

Level of CPI (industrial labour)

†1257. SHRI SHIVANAND TIWARI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of FINANCE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that the Consumer Price Index (industrial labour) was 7.68 per cent at the minimum level and 10.45 per cent at the maximum level for the period between March, 2008 to March, 2009;

(b) if not, the details thereof;

(c) whether the maximum and the minimum percentage during the period between March, 2009 to October, 2009 stayed higher than these percentage;

(d) if so, what have been these percentages; and

(e) the annual growth rate finally assessed for the period April, 2008 to March, 2009 and April, 2009 to September, 2009 in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The following table gives the year on year inflation based on Consumer Price Index for Industrial Workers (CPI-IW) from March, 2008 to September, 2009. The minimum and maximum CPI-IW based inflation during March 2009-October, 2009 were 8.03 per cent and 11.89 per cent, respectively. These were higher than the minimum and maximum CPI-IW based inflation recorded during the period March, 2008 to March, 2009.

Table: Inflation based on CPI-IW (%)

Month-Year	Inflation (%)	Month-Year	Inflation (%)
Mar-08	7.87	Mar-09	8.03
Apr-08	7.81	Apr-09	8.70
May-08	7.75	May-09	8.63
Jun-08	7.69	Jun-09	9.29
Jul-08	8.33	Jul-09	11.89
Aug-08	9.02	Aug-09	11.72
Sep-08	9.77	Sep-09	11.64
Oct-08	10.45		
Nov-08	10.45		
Dec-08	9.70		
Jan-09	10.45		
Feb-09	9.63		
Mar-09	8.03		

(e) As per the revised estimate of the Central Statistical Organization (CSO), for the period April, 2008 to March, 2009, the annual growth rate of GDP at factor cost at constant

(1999-2000) Prices was 6.7 per cent. As per the data released by CSO, on November 30, 2009, the GDP growth, between April, 2009 to September, 2009, is placed at 7.0 per cent.

Circulation of fake currency

1258. PROF. ALKA BALRAM KSHATRIYA:
SHRI NARESH GUJRAL:
SHRI MAHENDRA MOHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has assessed the quantum of fake currency in circulation in the country;

(b) if so, the details thereof;

(c) whether 'Economic Terror' which has been generated due to circulation of fake currency has affected adversely even on common man and crippled economy; and

(d) if so, the concrete steps taken or proposed to be taken by Government to root out this Economic Terror?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) There are no estimates available for quantum of fake currency in circulation. However, as per the information furnished by the National Crime Records Bureau (NCRB), the details of quantum of fake currency seized and recovered for the last three years is as follows:

Year	Total (no. of pieces)	Total Value (in rupees)
2006	3,58,002	83,944,769
2007	3,87,525	1,05,418,925
2008	6,56,901	2,56,301,022
2009 (upto 30.9.2009)	2,47,995	90,764,200

(c) Reserve Bank of India Maintains that the volume of fake currency is negligible, at less than 0.001% (8 notes per million pieces) of the total notes in circulation and, therefore, there is no serious threat to the economy on this account.

(d) The steps taken by the Government to curb circulation of Fake Indian Currency Notes (FICN) in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Additional security features have also been incorporated in the bank notes in 2005 to make counterfeiting very difficult. To strengthen the security of bank notes further, incorporation of latest security features is underway. A High Level Committee headed by the Union Home Secretary comprising officials from central agencies and other senior police